

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

STARRED QUESTION NO:82
ANSWERED ON:02.03.2016
Performance Review of Officers
Radhakrishnan Shri T.;Sule Smt. Supriya Sadanand

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of bureaucrats against whom penalty imposed including compulsory retirement and pension cut for unsatisfactory performance during the last one year;
- (b) whether the Government has decided to review the performance of Deputy Secretary-level and above officials posted in various Union Ministries, if so, the details thereof and the reasons therefor;
- (c) the time by which the performance review is likely to be completed and the action proposed to be taken; and
- (d) the other steps taken/being taken by the Government to improve overall performance of the All India officers and action initiated against those found below par performance?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. *82 FOR 02.03.2016

(a): As per information available, 73 Group 'A' officers have been dismissed/ removed/compulsorily retired/ deemed resigned or the penalty of pension cut imposed on them for various reasons from January, 2015 to February, 2016.

(b) to (d): Central Government has since long been reviewing the performance of officers as per the provisions of Fundamental Rules 56 (j) and other Service Rules as applicable to the various services. Review of performance of government servants is a continuous process. These provisions have been reiterated from time to time and more recently in September, 2015.

It is the endeavour of the Government to improve overall performance of its officers through adoption of various measures such as promoting transparency and accountability in their functioning, regular monitoring of their performance, capacity building through training at various levels, welfare activities like adventure sports, yoga etc. However, stringent action is also taken against those whose performance is found to be below par.
